NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER- TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/361/(IB)/2017

NAME OF THE PETITIONER(S)

: LALCHAND BHIMRAJ

NAME OF THE RESPONDENT(S)

: SAMUDRA BIOPHARMA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. APTOMTE FOR THE RESPONDENTINGLILLY FRANCE TIME (King & Partidy)

ORDER

The matter is called. No representation on behalf of both the sides. Petitioner is given a last and final opportunity for causing appearance in the matter failing which appropriate order shall be passed in the matter. Put up on 13.07.2017 at 10.30 A.M.

vijojegene a (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)